



R.O.C. No.23594A/2020/Comp3

NOTIFICATION

It is hereby notified that, on the direction of Hon'ble The Chief Justice, Madras High Court has launched a web-based e-Visitor Pass software module for the entry of Advocates / Party-in-Person into the Principal Seat at Madras High Court. A link has been made available in the URL: <https://www.mhc.tn.gov.in/eservices/hcvcpass>, on the website of Madras High Court.

It is further notified that issuance of passes as per old procedure will also continue for the time being to avoid any inconvenience to the Advocates / Party-in-Person.

// By Order of The Hon'ble The Chief Justice//

HIGH COURT OF MADRAS

C.KUMARAPPAN

DATED: 10 .09.2020

REGISTRAR GENERAL